

(2024) 01 TP CK 0023
Tripura High Court- Agartala
Case No: Bail Application 29 Of 2023

State Of Tripura

APPELLANT

Vs

Manik Lal Das

RESPONDENT

Date of Decision: Jan. 22, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Raju Datta, S. Chakraborty, S. Lodh

Judgement